

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009
(From the judgement and order dated 17/09/2009 in CMWP No.
2995/2005 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.
(With appln(s) for impleadment)
(With office report)

Respondent(s)

Date: 14/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s)

Mr. Rajesh Srivastava, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.
Mr. A.P. Sahay, Adv.
Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for two weeks.

(Vishal Anand)
Sr.P.A.

(Veena Khera)
Court Master